

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF SEPTEMBER, 2018

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M A I N C A S E S :-	01.09.2018									30.09.2018
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	9694	0	0	93	93	0	0	14	14	9773
2	CIVIL SECOND APPEAL	4683	0	0	44	44	0	0	26	26	4701
3	EXECUTION FIRST APPEAL	65	0	0	0	0	0	0	0	0	65
4	EXECUTION SECOND APPEAL	14	0	0	0	0	0	0	0	0	14
5	CIVIL MISC. APPEAL	25479	0	68	517	585	0	31	410	441	25623
6	CIVIL REVISION	505	0	0	20	20	0	0	21	21	504
7	CIVIL REVIEW	690	0	23	21	44	0	13	25	38	696
8	INCOME TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
9	OTHER TAX REFERENCE	137	0	15	0	15	0	10	0	10	142
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	64	0	0	0	0	0	3	0	3	61
12	INCOME TAX APPEAL	117	0	17	0	17	0	7	0	7	127
13	WEALTH TAX APPEAL	0	0	0	0	0	0	0	0	0	0
14	SALES TAX REVISION	542	0	0	29	29	0	0	0	0	571
15	TESTAMENTARY CASES	0	0	0	0	0	0	0	0	0	0
16	COMPANY PETITION	45	0	0	0	0	0	0	6	6	39
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	1	1	2
18	COMPANY APPEAL	14	0	0	0	0	0	0	0	0	14
19	COMPANY APPLICATION	146	0	0	0	0	0	0	6	6	140
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	44	0	0	3	3	0	0	1	1	46
22	ELECTION PETITION	2	0	0	0	0	0	0	1	1	1
23	SPECIAL APPEAL (CIVIL)	38	0	1	0	1	0	1	0	1	38
24	SPECIAL APPEAL (WRITS)	1210	0	150	0	150	0	172	0	172	1188
25	CIVIL CONTEMPT	2369	0	33	187	220	0	7	203	210	2379
26	CIVIL WRITS	64934	0	112	2374	2486	0	55	1142	1197	66223
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	647	0	0	3	3	0	2	3	5	645
29	CIVIL REFERENCE	0	0	0	0	0	0	0	0	0	0
	TOTAL (A)	111445	0	419	3291	3710	0	301	1859	2160	112995
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	4	0	2	0	2	0	2	0	2	4
2	CRIMINAL APPEAL	20653	0	78	192	270	0	22	89	111	20812
3	CRIMINAL REVISION	7157	0	1	256	257	0	2	117	119	7295
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	9499	0	0	908	908	0	4	1007	1011	9396
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	378	0	0	1294	1294	0	0	1265	1265	407
6	CRIMINAL CONTEMPT	18	0	1	0	1	0	2	0	2	17
7	CRIMINAL REFERENCE	0	0	0	0	0	0	0	0	0	0
8	HABEAS CORPUS	33	0	19	0	19	0	16	0	16	36
9	CRIMINAL LEAVE TO APPEAL	765	0	33	30	63	0	47	12	59	769
10	CRIMINAL WRITS	844	0	18	72	90	0	12	34	46	888
	TOTAL (B)	39351	0	152	2752	2904	0	107	2524	2631	39624
	TOTAL (A+B)	150796	0	571	6043	6614	0	408	4383	4791	152619
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	100	0	0	7	7	0	0	4	4	103
2	LEAVE TO APPEAL TO S.C.	3	0	0	0	0	0	0	0	0	3
3	CIVIL TRANS. APPLICATION	153	0	0	27	27	0	0	38	38	142
4	CRIMINAL TRANSFER	37	0	0	4	4	0	0	3	3	38
	TOTAL (C)	293	0	0	38	38	0	0	45	45	286
	GRAND TOTAL (A+B+C)	151089	0	571	6081	6652	0	408	4428	4836	152905

Note: Three cases of Company Petition has been transferred in Liquidation Cases.

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